

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**R.P. NO. 17 OF 2016 IN
APPEAL NO. 181 OF 2015**

Dated: 25th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Byrnihat Industries Association

**... Review Petitioner(s)/
Appellant(s)**

Vs.

Meghalaya State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Review Petitioner(s)/
Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1
Ms. Sakie Jakharia for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **20.09.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**